

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CA(CAA) 24(ND)2018**

**CORAM:**

**PRESENT: SMT.DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018**

**NAME OF THE COMPANY: HT Media Ltd. And Digicontent Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present : Mr. Rajeev Kumar & Mr. Mahesh Agarwal, Advocates

**ORDER**

**Reserved for orders.**

*-s-d-7*

**(Deepa Krishan)  
Member (T)**

*-s-d-7*

**(Ina Malhotra)  
Member (J)**